

Peace India Society FCRA Registration No. 075901052(R), Chennai, Tamil Nadu-600086 was cancelled on 2.09.2015. Green Peace India Society filed Writ Petition no. 29320/2015 on 16.09.2015 in Madras High Court against the cancellation order and Hon'ble Court *vide* order dated 01.10.2015 directed that Writ Petition may be converted into an Appeal before the appropriate court under section 31 of FCRA, 2010.

PAN India Criminal Data

1179. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is planning to establish a National fingerprint database as PAN India Criminal Data; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Central Finger Print Bureau (CFPB) under National Crime Records Bureau (NCRB) has been maintaining a National database of more than 10 lakh ten-digit finger print records of specified categories of criminals.

SMART police stations in the country

1180. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many SMART police stations have been established in the country till date and if so, the details thereof; and

(b) whether due diligence is adopted for private companies who wish to donate in setting up of SMART police stations in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Bureau of Police Research and Development (BPR&D) has developed a concept paper on SMART/Modern Police Station and circulated it for obtaining views of all State Governments/Union Territories Administrations.

(b) No offer from the private companies has been received as on date in this regard.